

CUJSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL WEST BLOCK
NO.2,R.K.PURAM,
NEW DELHI-110066

Dated: 04/01/2019

NOTICE

All the concerned are hereby inform that the Service Tax Division Bench matters listed in Court No.1 today i.e. 04/01/2019, will be heard by the Hon'ble Bench consisting of Sh. C.L. Mahar, M(T) and Ms. Rachna Gupta, M(J) in Court No.IV.

The Single Member matters listed on 04/01/2019 before Hon'ble Ms. Rachna Gupta, M(J) in Court No.IV shall stand adjourned till further notice.

By order


Mohinder Singh

Deputy Registrar (judl.)

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